IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J.) No. 137 of 2020

…

Mahboob Khan .... Appellant

-V e r s u s-

1.The State of Jharkhand
2.Patrick Honhaga ..... Respondents

…

Coram: HON'BLE MR. JUSTICE AMITAV K. GUPTA

…

For the Appellant : Mr. Ranjan Kumar, Advocate.
For the State : Ms. Snehlika Bhagat, A.P.P.

…

06/25.03.2021

1. Learned counsel for the appellant and learned A.P.P. are present.

2. It appears from the office note that notice has been validly served upon Respondent No. 2, but, till date, none has appeared.

3. With a view to give an opportunity for appearance of Respondent No. 2, office to list the appeal on 19.04.2021 and till that date, the interim order dated 01.12.2020 shall continue.

(AMITAV K. GUPTA, J.)

APK